

**Migration from Kashmir Valley**

94. SHRI MURLIDHAR CHANDRAKANT BHANDARE:  
SHRI BEKAL UTSAHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have noticed any fresh exodus of civilians from the valley following a chain of incidents of abductions and increased hostility by militants;

(b) if so, what is the number of persons who have migrated from the valley during the past three months; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) No appreciable increase in migration of minorities from the Valley has been noticed during the last three months. Due to continued terrorists violence, many Muslim families have also reportedly come out of the Valley. They are however hesitant to speak and register openly, for the fear of reprisals by terrorists against their relations still in the Valley. The Government is committed to take stern action against the terrorists and to remove the fear psychosis created by them.

**Targets of Terrorists attacks in Punjab**

95. SHRI MURLIDHAR CHANDRAKANT BHANDARE:  
SHRI BEKAL UTSAHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in later part of September, and earlier part of October, 1991, the police personnel and their families became the main targets of terrorists' attacks in Punjab;

(b) if so, the number of police personnel and members of their families and their relatives killed during the period from September 15 to to October 15, 1991; the number of terrorists victims during the period and similar figures for the period following October 15, 1991 till date and

(c) the steps taken by Government to deal with the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) So as to demoralise the force, a sustained campaign has been launched against the security forces personnel and their relatives by the terrorists in Punjab. According to information available 275 persons were killed between 15th September, 1991 and 15th October 1991. 61 out of them were police personnel and 57 others were relatives of such personnel. Between 16th October and 13th November, 1991 102 persons including 27 policemen were killed.

(c) A number of steps have been taken by the State Government to ensure the protection of life and property of the police personnel and also to deal with the terrorists threat effectively.

**Demonstration by Joint Council of Service Doctors' Organisation**

96. SHRI MURLIDHAR CHANDRAKANT BHANDARE:  
SHRI BEKAL UTSAHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Joint Council of Service Doctors; Organisations organised a black flag demonstration cum-Dharna outside Nirman Bhavan on September 2 1991 demanding implementation of

the Tikku report, unimplemented clauses of 1987 package and the memorandum of settlement of August 21, 1989; and

(b) if so, what is Government's reaction to the demands?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) All the important clauses of 1987 package and Memorandum of Settlement of 1989 have been implemented. Decisions have also been taken on the recommendations of Tikku Committee report. A copy of Office Memorandum No. A-45013/13/ 90-CHS. V, dated 14-11-91 containing these decisions is attached. [See Appendix CLXI, Annexure No. 1]

#### **Fire in a jhuggi cluster at Govindpuri**

97. CHOWDHRY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that at least 15-16 persons including 10 children were burnt to death in a devastating fire that broke out in a Jhuggi cluster at Govindpuri in South Delhi on September 29, 1991;

(b) if so, what were the cause thereof; and

(c) what is the quantum of assistance and compensation paid to the victims and their families and the details of the steps that have been taken to resettle them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINIS. TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) (a) Yes, Sir, Sixteen persons died in the incident of fire that broke out in a Jhuggi cluster at Govindpuri in South Delhi on September 29, 1991. Of these, 11 were minors and 5 adults.

(b) The probable cause of fire was the bursting of a gas cylinder.

(c) (i) The families of 15 deceased persons have been paid ex-gratia assistance. In the case of adults, the ex-gratia assistance was of Rs. 40 thousand per person and in the case of minors, Rs. 30 thousand per per. son. The compensation includes a sum of Rs. 20 thousand in each case from Prime Minister's Relief Fund. The identity of one [deceased has not been established.

(ii) Of 1256 dwellers whose Jhuggis were burnt, 1200 persons have been paid ex-gratia relief of Rs. 1500/-each. The remaining 56 persons have not collected the relief amount.

(iii) A sum of Rs. 10 lakh has been released out of Prime Minister's Relief Fund for providing two asbestos sheets to each affected jhuggi dweller. 1170 persons have already collected these sheets.

#### **Atrocities on SC/ST**

98. SHRI DEBABRATA BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the incidents of atrocities on Harijans and tribals in Madhya Pradesh and other States during the period since September this year;

(b) the reasons therefor and the circumstances appertaining these atrocities; and

(c) the directions issued and the steps taken by Government to prevent such atrocities?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINTS. TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) Information is being collected and will be laid on the Table of the House.